





INCOME-TAX APPELLATE TRIBUNAL, PUNE (Ministry of Law & Justice, Government of India)

Constitution of Pune Benches from 16.06.2025 to 20.06.2025.

BENCH	Court Room No.	Hon'ble Vice President / Members	
A	No.1	Shri R.K.Panda, V.P & Ms Astha Chandra, J.M	
SMC	No.2	Shri Manish Borad, A.M	
8 & C	No.3	Ms Astha Chandra, J.M &Dr Dipak P Ripote, A.M	

<u>Note</u>: 1. *Physcial hearing shall take place in all the Benches. However, the parties who are interested to have 'virtual hearing', may send their request to the following e-mail ids, latest by 02 working days prior to the date of hearing.

a. pune.bench@itat.nic.in b. pune.cit.itat2@incometax.gov.in.

- c. pune.cit.itat1@incometax.gov.in
- 1. Bench- C & Swill be function after Bench-A, during the period.
- 2. Shri Vinay Bhamore, Hon'ble J.M will be on leave during the period.

Annexure

आयकर अपीलीय अधिकरण, पुणे

b. The parties who are interested to have 'virtual hearing', use the following 'Meeting Number' and 'Password' of respective Benches to join the 'Virtual Hearing' [through 'CISCO-WEBEX' Software]:

For the appeals fixed for hearing between 16.06.2025 to 20.06.2025.

<u>'A'</u> <u>Bench</u>	Meeting No.	2642 913 6290
	Password	123456
	Time:	10.30

<u>'B'</u> Bench	Meeting No.	2641 090 1516
	Password	123456
	Time:	10.30

<u>"C'</u>	Meeting No.	2641 090 1516
<u>Bench</u>	Password	123456
	Time:	10.30

SMC Bench	Meeting No.	2641 104 7489
	Password	123456
	Time:	10.30

Pune,

Dated: 12.06.2025.

for Assistant Registrar कृते सहायक पंजीकार